

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 30.11.2019

NOTICE

Take notice that the following matters listed on 02.12.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd. & Anr. With	S.Santanam Swaminadhan	Shivank Diddi-R1 I.P.S. Oberoi Kunal Vajani-RP
2.	Comp. App (AT) (Ins) No. 697 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. With	Mahesh Agarwal	Shashank Agarwal Mahima Singh
3.	Comp. App (AT) (Ins) No. 698 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. With	Mahesh Agarwal	Shashank Agarwal Mahima Singh
4.	Comp. App (AT) (Ins) No. 722 of 2019	Vishal Vijay Kalantri. Vs. Dighi Port Ltd & Ors.	Neena Nagpal	
5.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
6.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin
7.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
8.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R-1), Sridhar Potaraj (R-2), ML Lohaty(R4 to R6)

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By Order

-sd/-

Registrar